

**आयकर अपीलीय अधिकरण, रायपुर न्यायपीठ, रायपुर**  
**IN THE INCOME TAX APPELLATE TRIBUNAL RAIPUR BENCH, RAIPUR**  
श्री रविश सूद, न्यायिक सदस्य एवं श्री अरुण खोड़पिया, लेखा सदस्य के समक्ष ।  
**BEFORE SHRI RAVISH SOOD, JM & SHRI ARUN KHODPIA, AM**  
**आयकर अपील सं./ITA No.65/RPR/2022**  
(Assessment Years: 2017-2018)

Kanaiyalal Rambilas Yadav Ward No.08, Near UCO Bank, Chandini Chowk, Sirsa Road, Kohka, Bhilai, Dist : Durg	Vs	Pr.CIT, Raipur-1
<b>PAN No. :AAAPY 0705 G</b>		
(अपीलार्थी /Appellant)	..	(प्रत्यर्थी / Respondent)
निर्धारिती की ओर से /Assessee by	:	Shri S.R.Rao, Advocate
राजस्व की ओर से /Revenue by	:	Shri V.K.Singh, CIT-DR
सुनवाई की तारीख / <b>Date of Hearing</b>	:	10/07/2023
घोषणा की तारीख/ <b>Date of Pronouncement</b>	:	10/07/2023

**आदेश / O R D E R**

**Per Arun Khodpia, AM :**

The assessee has filed this appeal against the order passed by the Pr.CIT, Raipur-1, dated 22.03.2022 for the assessment year 2017-2018.

2. At the outset, Id.AR of the assessee drew our attention to the application filed on behalf of the assessee, which was received by the Registry on 12.06.2023, wherein it is stated that the assessee desires to withdraw the instant appeal.

3. In view of the application of the assessee for withdrawal of the appeal, we dismiss the present appeal of the assessee as withdrawn.

4. In the result, appeal of the assessee is dismissed.

Order pronounced in the court on 10/07/2023.

**Sd/-**  
**(RAVISH SOOD)**

न्यायिक सदस्य / JUDICIAL MEMBER

**Sd/-**  
**(ARUN KHODPIA)**

लेखा सदस्य / ACCOUNTANT MEMBER

रायपुर/Raipur; दिनांक Dated 10/07/2023

Prakash Kumar Mishra, Sr.P.S(on tour)

**आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant-
2. प्रत्यर्थी / The Respondent-
3. आयकर आयुक्त(अपील) / The CIT(A),
4. आयकर आयुक्त / CIT
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, रायपुर/ DR, ITAT,  
Raipur
6. गार्ड फाईल / Guard file.

सत्यापित प्रति //True Copy//

आदेशानुसार/ BY ORDER,

**(Assistant Registrar)**

आयकर अपीलीय अधिकरण, रायपुर/ITAT, Raipur